

[Sh. Upendra Nath Verma]

crores. On October 18, 1984 and October 22, 1991 the Central Water Commission raised some queries and the State Government has answered most of them. The remaining answers can be given only after the project is given the green signal by the Central Water Commission. I urge the Central Government to expedite the work on the Lilajan Hydro Project.

- (vii) **Need for early completion of alleppey—kayamkulam railway line**

[English]

SHRI THAYIL JOHN ANJALOSE (Alleppey): The Railway Minister had promised in his budget speech that Alleppey-kayamkulam railway line would be commissioned on March 31st, 1992. But the work still remains to be completed. The Railways are of the view that some important roads which intersect the proposed line should be closed. If the Government build some level crossing, this problem can be averted. I would request the Central Government to complete the work on this railway line expeditiously.

- (viii) **Need to provide more funds to Bihar Government for modernisation of Sone Canal**

[Translation]

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, the condition of the Sone Canal in Bihar is very bad. Its banks have collapsed. Even its 'Nallahs' and embankments have given way. It is very much necessary to rebuild the Sone Canal. Last year, the Union Government granted Rs. 21 crore for the same, but it's too inadequate. Therefore, I urge the Central Government to allocate Rs. 2000 crore for the modernization of the Sone canal.

MR. SPEAKER: The House stands adjourned to meet again at 2.10 P. m. today.
[English]

MR. SPEAKER: The House stands adjourned to meet again at 2.10 p.m. today 13.09 hrs.

The Lok Sabha then adjourned for lunch till ten minutes past fourteen of the clock.

The Lok Sabha re-assembled after Lunch at eighteen minutes past Fourteen of the Clock.

[SHRI SHARAD DIGHE in the Chair.]

DEMANDS FOR GRANTS (GENERAL),
1992-93—CONTD.

Ministry of Rural Development;
Ministry of Food;
Ministry of Agriculture;
Ministry of Civil Supplies and Public
Distribution

[English]

MR. CHAIRMAN: The House will now take up together discussion and voting on (i) Demand No. 69 relating to Ministry of Rural Development; (ii) Demand No. 38 relating to Ministry of Food; (iii) Demand Nos. 1 to 4 relating to Ministry of Agriculture; and (iv) Demand No. 9 relating to

Ministry of Civil Supplies and public Distribution for which 10 hours been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants relating to these Ministries have been circulated may, if they desire to move their cut motions, send separate slips for each Ministry to the table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

Four separate lists showing the serial numbers of cut motions treated as moved in respect of these Ministries will be put up the Notice Board shortly. In case any Member finds any discrepancy in the lists, he may kindly bring it to the notice of the officers at the Table without delay.